

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)-118/(ND)/2017

In the matter of :

M/s. Integral Prime Sales (P) Limited

....PETITIONER

Vs.

M/s. Ginnie Energy (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 05.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner

: Mr. NPS Chawla, Advocate
Ms. Deepali Garg, Advocate

For the Respondent/Corporate Debtor : -

ORDER

Learned Counsel for the petitioner is present. Heard.
Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.10.2017